

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 93 of 2014 and Appeal No. 94 of 2014

Dated : 13th October, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)
Versus
Chhattisgarh State Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Ms. Suparna Srivastava

Counsel for the Respondent(s) : Mr. C. K. Rai for R-1
Mr. Raunak Jain for R-2 and
Mr. Buddy A. Ranganadhan

ORDER

Post the matter on 17th October, 2014.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

kt/jp